

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:3670

ANSWERED ON:11.12.2009

MEGA POWER PROJECTS

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**Will the Minister of POWER be pleased to state:**

- (a) the details of the progress made in setting up of the Mega Power Projects of National Thermal Power Corporation Limited (NTPC) in the country, State-wise;
- (b) the details of the financial assistance being provided/proposed to be provided to each States along with terms and conditions thereof, State-wise and project wise;
- (c) whether these projects will be commissioned as per the target set;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken/proposed to be taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a), (c) to (e): The details regarding NTPC's mega power projects which are commissioned are given at Annex-I. The details regarding on-going mega projects are given at Annex-II. The details regarding proposed projects which have been accorded status of mega power project are given at Annex-III.

(b): The financial benefits accrued under the mega power projects directly go to the developers with the objective of reducing cost of generation of power, the benefit of which in turn goes to the consumers. The following benefits are provided under the mega power projects:

1. Zero Customs Duty: In terms of the notification of the Government of India in the Ministry of Finance (Department of Revenue) No.21/2002-Customs dated 01-03-2002 read together with No.49/2006-Customs dated 26-05-2006, the import of capital equipment would be free of customs duty for these projects.
2. Deemed Export Benefits: Under Chapter 8(f) of the Foreign Trade Policy, Deemed Export Benefits is available to domestic bidders for projects both under public and private sector on following the stipulations prescribed therein.
3. Income Tax benefits: In addition, the income-tax holiday regime as per Section 80-IA of the Income Tax Act 1961 can also be availed.